

than Rs. 10 per mensem is not available. The number can only be ascertained by going through the pension circulars of about four lakhs of pensioners. The labour and time involved in collecting the information would not be commensurate with the possible usefulness of the results.

(b) Various representations have been received from Indian Army Pensioners asking for increases in their existing rates of pension.

(c) As indicated in reply to Starred Question No. 812 answered on the 20th March 1956, various measures have been taken to liberalise the pensionary terms of personnel who became non-effective from certain crucial dates. Temporary increase in pension from Rs. 4 to Rs. 6 p.m. has been granted on account of increased cost of living to small scale pensioners not covered by the revised orders.

#### COPPER

**835. Shri B. S. Murthy:** Will the Minister of **Natural Resources and Scientific Research** be pleased to refer to the reply given to Starred Question No. 813 on the 20th March, 1956 and state:

(a) the quality of copper obtained from the Andhra State.

(b) the total quantity of the deposits; and

(c) the output in 1955-56?

**The Minister of Natural Resources (Shri K. D. Malaviya):** (a) to (c). A statement giving the required information is attached. [See Appendix VII, annexure No. 36.]

#### CANADIAN TEAM FOR OIL SURVEY

**836. Shri B. S. Murthy:** Will the Minister of **Natural Resources and Scientific Research** be pleased to refer to the reply given to Starred Question No. 825 on the 20th March, 1956 and state:

(a) whether Canadian Team for oil survey has been asked to survey areas in South India; and

(b) if so, the areas selected for the purpose?

**The Minister of Natural Resources (Shri K. D. Malaviya):** (a) No, Sir.

(b) Does not arise.

#### SCHEDULED TRIBES OF BASTAR

**837. Shri Muchaki Kosa:** Will the Minister of **Home Affairs** be pleased to state:

(a) the schemes of development for the Scheduled Tribes of Bastar, Madhya Pradesh and the amount sanctioned for each of them during the years 1954-55 and 1955-56; and

(b) the proposed schemes of development for the year 1956-57?

**The Minister in the Ministry of Home Affairs (Shri Datar):** (a) The Government of India sanctioned Rs. 28.00 lakhs for the year 1954-55 and Rs. 34.30 lakhs for 1955-56 to the Government of Madhya Pradesh for the welfare of Scheduled tribes. It is not known how much was actually spent by the State Government on the welfare of Scheduled tribes of Bastar. The information is being collected from the State Government and will be laid on the table of the House when received.

(b) The development schemes for the welfare of Scheduled tribes proposed to be undertaken by the Government of Madhya Pradesh during 1956-57, have not yet been received.

#### LOANS AND GRANTS TO STATES

**838. Shri Anirudha Sinha:** Will the Minister of **Finance** be pleased to state the total amount of loans and grants given by the Central Government to the State Governments during the financial year 1955-56 State-wise?

**The Deputy Minister of Finance (Shri B. R. Bhagat):** The information is being collected and will be laid on the Table of the House.